Name of the Corporate Debtor: Rivaaz Trade Venture Private Limited; Date of commencement of CIRP: 9th April 2025; List of creditors as on: 30th April 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

(Amount in 3												
Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amoun t of	Amount of claims not		Detail s in	Remar ks,		
		No . of clai ms	Amount	No. of claims	Amount of claims admitted	conting ent claims	admitted	under verificati on	Annexure	if any		
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL				
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL				
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	12,64,86,11,048.22	1	6,20,44,16,666.67	NIL	NIL	6,44,41,94,38 1.55	1			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			
9	financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			
	Total	16	12,64,86,11,048.22		6,20,44,16,666.67			6,44,41,94,38 1.55				

Annexure-1

Name of the corporate debtor: Rivaaz Trade Venture Private Limited; Date of commencement of CIRP: 9th April 2025; List of creditors as on: 30th April 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.			of claim eived		Amount of	Amount of any	Amount of claim	Amount of claim						
	Credi t-or			Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	continge- nt	Mutual dues,	not admitted	under verifica-	
		receipt		admitted		by security	by guarant	party?	share in CoC	claim	that may be set-off		tion	
						interest	ee							
1	Axis Trustee Services Limited	23-04- 2025	12,64,86, 11,048.2 2	6,20,44,16, 666.67	Non- Convertible Debenture	N/A	NIL	NIL	N/A	NIL	NIL	NIL	6,44,41,94,3 81.55	Interest and penalty are yet to verified